

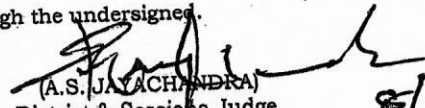
**OFFICE OF THE DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

In super-session of earlier orders of this office, the following Committees of Shahdara District, Karkardooma Courts are hereby re-constituted with immediate effect :

SL. NO.	NAME OF THE COMMITTEES	NAME OF THE JUDICIAL OFFICERS/OFFICER	DESIGNATION
1	PURCHASE COMMITTEE	1. SH. GURDEEP SINGH, ASJ-01	CHAIRMAN
		2. SH. SANJEEV KR. MALHOTRA, ASJ-02	MEMBER
		3. SH. SUDHIR KUMAR SIROHI, ACJ/CCJ/ARC	MEMBER
		4. SH. KRISHNA SHAH, ASSISTANT ACCOUNTS OFFICER	MEMBER
2	VIGILANCE COMMITTEE	1. SH. GURDEEP SINGH ASJ-01	CHAIRMAN
		2. SH. SHARAD GUPTA, ADJ -01	MEMBER
		3. MS. ANU AGGARWAL, JSCC/ASCJ/GJ	MEMBER
3	COMMITTEE TO EXAMINE THE COMPLAINTS OF THE SEXUAL HARASSMENT AGAINST THE WOMEN EMPLOYEES.	1. DR. HARDEEP KAUR, ADJ -02	CHAIRPERSON
		2. MS. SAVITRI, ASJ-03	MEMBER
		3. SH. VIJAY KUMAR JHA, ACMM	MEMBER
4	DIGITIZATION COMMITTEE	1. SH. DEVENDER KUMAR, PO-MACT	CHAIRMAN
		2. MS. ANU AGGARWAL, JSCC/ASCJ/GJ	MEMBER
5	ARREAR COMMITTEE	1. SH. SANJEEV KR. MALHOTRA, ASJ-02	CHAIRMAN
		2. SH. SHARAD GUPTA, ADJ-01	MEMBER
		3. SH. AJAY GARG, CMM	MEMBER
		4. MS. GEETANJALI, SCJ/RC	MEMBER
		5. SH. SUDHIR KUMAR SIROHI, ACJ/CCJ/ARC	MEMBER
6	GRIEVANCE REDRESSAL COMMITTEE	1. SH. S.K. MALHOTRA, ASJ-2	CHAIRMAN
		2. SH. DEVENDER NAIN, ADJ-03	MEMBER
		3. SH. VIJAY KUMAR JHA, ACMM	MEMBER
		4. MS. BABITA PUNIYA, MM (M.C.-2)	MEMBER

However, any correspondence with the Ld. District & Sessions Judge (HQs) and the Hon'ble High Court of Delhi shall be done only through the undersigned.


 (A.S. JAYACHANDRA)
 District & Sessions Judge
 Shahdara District, KKD, Delhi.

5/11/17

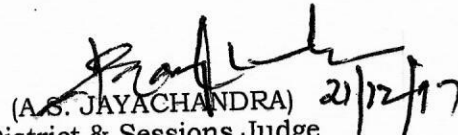
**OFFICE OF THE DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT : KARKARDOOMA COURTS, DELHI.**

ORDER

In partial modification of earlier order no. 6614-21/Judl/SHD/Delhi/2016 dated 08.11.2017, the Purchase Committee of Shahdara District, Karkardooma Courts, Delhi is hereby re-constituted with immediate effect and rest of the Committees of Shahdara District will remain the same :

NAME OF THE COMMITTEE	NAME OF THE JUDICIAL OFFICERS/OFFICER	DESIGNATION
PURCHASE COMMITTEE	SH. GURDEEP SINGH, ASJ-01	CHAIRMAN
	SH. SANJEEV KR. MALHOTRA, ASJ-02	MEMBER
	SH. SUDHIR KUMAR SIROHI, ACJ/CCJ/ARC	MEMBER
	SH. PRABHAT BHATTI, ASSISTANT ACCOUNTS OFFICER	MEMBER

However, any correspondence with the Ld. District & Sessions Judge (HQs) and the Hon'ble High Court of Delhi shall be done only through the undersigned.


(A.S. JAYACHANDRA) 21/12/17
District & Sessions Judge
Shahdara District, KKD, Delhi.

No. 7573-80 /Judl./SHD/Delhi/2017. Dated 21/12/17

Copy forwarded for information and necessary action to :-

1. The Hon'ble Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), THC, Delhi.
3. The Judicial Officers concerned of Shahdara District, Karkardooma Courts, Delhi.
4. All Judicial Officers of Shahdara District, Karkardooma Courts, Delhi.
5. The Admn. Officers (Judl), all Branches, Shahdara District, Karkardooma Courts, Delhi.
6. PRO/APRO, Karkardooma Courts, Delhi.
7. Website Committee, Tis Hazari Courts, Karkardooma Courts, Delhi.
8. Reader to the undersigned.


District & Sessions Judge
Shahdara District, KKD, Delhi.